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क./आई.डी.एस.पी./2021/1732

भोपाल, दिनांक 02/11/2021

प्रति.

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- 01. समस्त कलेक्टर, मध्यप्रदेश।
- 02. समस्त मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, मध्यप्रदेश।
- विषयः— अंतरराष्ट्रीय आगमन पर स्वास्थ्य एवं परिवार कल्याण मंत्रालय के पुनरीक्षित दिशानिर्देश के संबंध।
- संदर्भः- 1. Guideline for International Arrivals, GOI, MoHFW, Dated 30th November, 2021
  - 2. सचिव, भारत सरकार, स्वास्थ्य एवं परिवार कल्याण मंत्रालय का पत्र D.O. No.MoHFW /COVIDVariant/2021 Dated 29th November, 2021
    - 3. सचिव, भारत सरकार, स्वास्थ्य एवं परिवार कल्याण मंत्रालय का पत्र D.O.No.Z.185/2021-DMCell Dated 27<sup>th</sup> November, 2021
    - 4. सचिव, भारत सरकार, स्वास्थ्य एवं परिवार कल्याण मंत्रालय का पत्र D.O. No.25/S (HFW) / CVariant/2021 Dated 25th November 2021
    - 5. संचालनालय स्वास्थ्य सेवायें का पत्र कमांक/आई.डी.एस.पी. (तकनीकी)/2021/1726, दिनांक 01.12.2021

विश्व स्वास्थ्य संगठन द्वारा Variants of Concern (VoCs) के रूप में वर्गीकृत किया गया B.1.1.1.529, जिसे Omicron नामांकित किया गया है, Variants of Concern (VoCs) के प्रवेश को नियंत्रित करने के लिए प्रभावी उपाय प्रस्तावित है। प्रदेश में COVID-19 VoCs के उद्भव और संचरण के प्रसारण को प्रतिबंधित करने के लिए सतत् मॉनीटरिंग और निगरानी किया जाना आवश्यक है।

## अंतरराष्ट्रीय यात्रियों के संबंध में निर्देश :

- भारत सरकार द्वारा 30.11.2021 को अंतर्राष्ट्रीय यात्रा के लिए संशोधित दिशानिर्देश जारी किए • संशोधित साथ. जो मंत्रालय की वेबसाइट हैं Algorithm के गए (https://www.mohfw.gov.in/pdf/Algorithmforrevisedguidelinesforinternationalarrivals30thNo vember2021.pdf ) पर उपलब्ध हैं।
- High risk/जोखिम वाले देशों के सभी यात्रियों के आगमन पर RT-PCR परीक्षण करना अनिवार्य है एवं परीक्षण की रिपोर्ट आने तक यात्रियों को हवाई अडडे पर ही रखा जाये। निगेटिव / पॉजिटिव परिणाम के आधार पर यात्रियों का प्रबंधन किया जाये।
- आगमन के बिंदू पर (स्व–भूगतान) आगमन के बाद COVID-19 परीक्षण के लिए सैम्पल देना होगा। ऐसे यात्रियों को प्रस्थान करने या कनेक्टिंग फ्लाइट लेने से पहले आगमन हवाई अड़े पर अपने परीक्षण परिणाम की प्रतीक्षा करने की आवश्यकता होगी।
- High risk देशों से आने वाले यात्रियो का 100% सेम्पलिंग कर, RTPCR परिक्षण किया जाये।
- High risk देशों के यात्रियों के सैम्पल जांच, निगेटिव आने के उपरांत यात्रियों को प्रस्थान हेत् अनुमति दी जाये, यात्रियों को सलाह दी जाये की वो स्वयं 7 दिवस तक होम आईसोलेशन में रहेंगे।
- अन्य देशों से आने वाले यात्रियों में से 2 से 5 प्रतिशत यात्रियों का सैम्पल संग्रहण कर RTPCR परीक्षण किया जाये।
- यदि रिपोर्ट निगेटिव है तो वे 7 दिनों के लिए होम क्वारंटाइन का पालन करेंगे। भारत आगमन के 8वें दिन पुनः परीक्षण करायेंगे और यदि रिपोर्ट निगेटिव हो, तो अगले 7 दिनों के लिए उनके

स्वास्थ्य की स्वयं निगरानी करेंगें।

- यदि ऐसे यात्रियों का रिपोर्ट पॉजीटिव होता है, तो उनके सैम्पल INSACOG प्रयोगशाला नेटवर्क पर जीनोमिक परीक्षण के लिए भेजे जाने चाहिए। उन्हें अलग आइसोलेशन सुविधा में प्रबंधित किया जाएगा और कॉन्टैक्ट ट्रेसिंग सहित निर्धारित मानक प्रोटोकॉल के अनुसार इलाज किया जाएगा।
- ऐसे पॉजिटिव केस के संपर्कों को निर्धारित प्रोटोकॉल के अनुसार संबंधित जिला प्रशासन द्वारा सख्त निगरानी में संस्थागत क्वारंटाइन या होम क्वारंटाइन में रखा जाना चाहिए।
- जोखिम वाले देशों को छोड़कर अन्य देशों के यात्रियों को एयरपोर्ट छोड़ने की अनुमति व आगमन के बाद 14 दिनों के लिए अपने स्वास्थ्य की निगरानी करने के लिए निर्देशित किया जायेगा। एक Flight के आगमन (कुल उड़ान यात्रियों का 2 से 5 प्रतिशत) पर हवाईअड्डे पर Random रूप से आगमन के बाद परीक्षण से गुजरना होगा।
  - a. संबंधित एयरलाइनों द्वारा प्रत्येक उड़ान में ऐसे 2 से 5 प्रतिशत यात्रियों की पहचान (अधिमानतः विभिन्न देशों से) की जाएगी।
  - b. ऐसे यात्रियों को आगमन पर संबंधित एयरलाइनों/Ministry of Civil Aviation द्वारा परीक्षण क्षेत्र में ले जाया जाएगा।
  - c. ऐसे यात्रियों के परीक्षण का खर्चा MoCA द्वारा वहन किया जाएगा।
  - d. प्रयोगशालाएं ऐसे यात्रियों के सैम्पल के परीक्षण को प्राथमिकता देंगी।
  - e. यदि ऐसे यात्रियों की रिपोर्ट पॉजीटिव है तो उन्हें निर्धारित मानक प्रोटोकॉल के अनुसार प्रबंधित किया जाएगा और नमूने आगे जीनोमिक परीक्षण के लिए भेजे जाएंगे।
- पॉजिटिव आने वाले लोगों को अलग—अलग आइसोलेशन सेंटरों में दिशानिर्देश अनुसार रखा जाये व उनका सैम्पल शीघ्रता Whole Genome Sequencing (WGS) भेजे जाएं। पॉजीटिव रिपोर्ट वाले यात्रियों के संपर्कों को संस्थागत/होम क्वारंटाइन के तहत रखा जाये और जिलों द्वारा सतत् निगरानी की जाये।
- RT-PCR परीक्षण में नेगेटिव आने वालों यात्रियों का जिला सर्विलेन्स इकाइयों, द्वारा Follow up किया जाये तथा लक्षण परीलक्षित होने पर तत्काल RT-PCR परीक्षण किया जाये।

## प्रदेश में की जाने वाले कार्यवाहीः

- Variants of Concern (VoCs) के संक्रमण को ट्रैक करने के लिये जिला एवं ब्लाक स्तर तक निगरानी रखी जाये।
- जिला सर्विलेन्स अधिकारी द्वारा (किसी भी तरह के recent clusters of positive cases के संबंध में) दैनिक रूप से Variants of Concern (VoCs) के संक्रमण के प्रसार को ट्रैक करने और नियंत्रित के संबंध में समीक्षा की जाये।
- यह अनिवार्य है कि INSACOG में उल्लेखित त्रिस्तरीय सर्विलांस रणनीति का Strictly पालन किया जाये तथा Rigorously Monitoring की जाये।
- सेन्टीनल सर्विलेन्स साइटस् के माध्यम से Sentinel and surge surveillance हेतु सभी पॉजीटिव सैम्पलों को INSACOG - के दिशानिर्देश अनुसार Whole Genome Sequencing (WGS) के लिए शीघ्रता से भेजा जाना सुनिश्चित किया जाये।
- लोक स्वाख्थ्य प्रतिक्रिया को और प्रभावी बनाये रखने लिए व नए वेरिएंट से बचाव के लिए पहले

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से लागू रणनीति के तहत संक्रमण के समूहों पर प्रतिबंध लगाने की आवश्यकता है। जिलों द्वारा निरन्तर उचित रूप से मास्क पहनने, हाथों की सफाई (frequent hand-sanitization), कोविड उपयुक्त व्यवहार सुनिश्चित करने हेतु प्रोत्साहन देने के लिए आवश्यक कदम उठायें जाये।

- SARS CoV-2 वायरस के Variants of Concern (VoCs) से उत्पन्न morbidity and mortality के विरूद्ध COVID-19 टीकाकरण प्रभावी है। अतः शेष टीकाकरण शीघ्र पूर्ण किया जाए।
- COVID-19 वेरिएंट के ट्रांसमिशन के प्रसार को रोकने हेतु जिलों द्वारा बहु—आयामी रोकथाम और नियंत्रण रणनीति को लागू करने के लिए उपरोक्त गतिविधियों क्रियान्वयन कर निरन्तर दैनिक समीक्षा की जायें साथ ही दिशा—निर्देशों का सतर्कता से पालन सुनिश्चित करें।

High risk/जोखिम वाले देशों से यात्रियों के सैम्पलिंग, जांच रिपोर्ट, आईसोलेशन से संबंधित संपूर्ण जानकारी गूगल शीट https://docs.google.com/spreadsheets/d/148MpIaxkh9uuLxYqkU Zef6FxYMrg3yTD1hdmVN3Ib14/edit#gid=1020790935) में नियमित तौर पर प्रतिदिन रिपोर्टिंग की जाये। राज्य स्तर पर इसकी नियमित समीक्षा की जा रही है।

## संलग्न I: अंतरराष्ट्रीय यात्रा के लिए संशोधित दिशानिर्देश संलग्न II: अंतरराष्ट्रीय यात्रियों के लिए एल्गोरिथम संलग्न III: भारत सरकार द्वारा दिनांक 02.12.2021 की स्थिति मे Countries at- risk चिन्हांकित

(अपर मुख्य सचिव द्वारा अनुमोदित)

(आकेश्स त्रिपाठी)

स्वास्थ्य आयुक्त सह सचिव मध्यप्रदेश शासन लोक स्वास्थ्य एवं परिवार कल्याण विभाग

## पृ. क्रमांक/आई.डी.एस.पी./2021/

## भोपाल, दिनांक 02/11/2021

प्रतिलिपिः- कृपया सूचनार्थ एवं आवश्यक कार्यवाही हेतुः-

1. अपर मुख्य सचिव, मध्यप्रदेश शासन, लोक स्वास्थ्य एवं परिवार कल्याण विभाग, मंत्रालय, भोपाल।

- 2. समस्त संभागीय आयुक्त, मध्यप्रदेश।
- 3. संचालक, लोक स्वाख्थ्य एवं परिवार कल्याण, संचालनालय स्वाख्थ्य सेवायें, मध्यप्रदेश।
- 4. मिशन संचालक, राष्ट्रीय स्वास्थ्य मिशन, भोपाल, मध्यप्रदेश।
- 5. क्षेत्रीय संचालक, समस्त संभाग, स्वास्थ्य सेवायें, मध्यप्रदेश।

स्वास्थ्य आयुक्ते सह सचिव मध्यप्रदेश शासन लोक स्वास्थ्य एवं परिवार कल्याण विभाग

## Government of India Ministry of Health and Family Welfare

#### **Guidelines for International Arrivals**

#### (in supersession of all guidelines issued on the subject on and after 11<sup>th</sup> November 2021)

#### Introduction

The global trajectory of COVID-19 pandemic continues to decline with certain regional variations. The need to monitor the continuously changing nature of virus and evolution of SARS-CoV-2 variants of concern (VOCs) must still remain in focus. The existing guidelines for international arrivals in India have been formulated taking a risk-based approach. The existing guidelines have been revised in view of reporting of a new variant of SARS-CoV-2 (B.1.1.529; named Omicron) which has been now classified as Variant of Concern by the World Health Organization.

#### Scope

This document provides protocols to be complied with international travellers as well those to be followed by airlines, points of entry (airports, seaports and land border) for risk profiling of passengers.

This Standard Operating Procedure shall be valid **w.e.f.** 1<sup>st</sup> **December** 2021 (00.01 Hrs IST) till further orders. Based on the risk assessment, this document shall be reviewed from time to time.

#### A.1. Planning for Travel

i. All travellers should

- a. Submit self-declaration form on the online Air Suvidha portal (https://www.newdelhiairport.in/airsuvidha/apho-registration) before the scheduled travel, including last 14 days travel details.
- b. Upload a negative COVID-19 RT-PCR report\*. This test should have been conducted within 72 hrs prior to undertaking the journey.
- c. Each passenger shall also submit a declaration with respect to authenticity of the report and will be liable for criminal prosecution, if found otherwise.
- ii. They should also give an undertaking on the portal or otherwise to Ministry of Civil Aviation, Government of India, through concerned airlines before they are allowed to undertake the journey that they would abide by the decision of the appropriate government authority to undergo home/institutional quarantine/ self-health monitoring, as warranted.
- iii. Continuing with the earlier approach, travellers from certain specified Countries (based on epidemiological situation of COVID-19 in those Countries) are identified for additional follow up. These include need for additional measures as detailed in para (xv) below. The listing of such specified Countries is a dynamic exercise based on evolving situation of COVID-19 across the world and will be made available on the websites of Ministry of Health & Family Welfare, (mohfw.gov.in) and the link of the same will be available at website of Ministry of External Affairs and Air Suvidha Portal.

#### A.2. Before Boarding

 Passengers originating or transiting from at-risk countries shall be informed by the airlines that they will undergo post arrival testing, quarantine if tested negative, stringent isolation protocols if tested positive etc. as mentioned in para (xv).

- v. Do's and Don'ts shall be provided along with ticket to the travellers by the airlines/agencies concerned.
- vi. Airlines to allow boarding by only those passengers who have filled in the Self Declaration Form on the Air Suvidha portal, uploaded the negative RT-PCR test report.
- vii. At the time of boarding the flight, only asymptomatic travellers will be allowed to board after thermal screening.
- viii. All passengers shall be advised to download Aarogya Setu app on their mobile devices.

#### A.3. During Travel

- ix. In-flight announcement about COVID-19 including precautionary measures to be followed shall be made at airports and in flights and during transit.
- x. During in-flight crew shall ensure that COVID appropriate behaviour is followed at all times.
- xi. If any passenger reports symptoms of COVID-19 during flight, he/she shall be isolated as per protocol.

#### A.4. On arrival

- xii. De-boarding should be done ensuring physical distancing.
- xiii. Thermal screening would be carried out in respect of all the passengers by the health officials present at the airport. The self-declaration form filled online shall be shown to the airport health staff.
- xiv. The passengers found to be symptomatic during screening shall be immediately isolated and taken to medical facility as per health protocol. If tested positive, their contacts shall be identified and managed as per laid down protocol<sup>#</sup>.
- xv. Travellers from specified Countries at risk [as mentioned in para (iii) above] will follow the protocol as detailed below:
  - Submission of sample for post-arrival COVID-19 test\* at the point of arrival (self-paid). Such travellers will be required to wait for their test results at the arrival airport before leaving or taking a connecting flight.
  - If tested negative they will follow, home quarantine for 7 days. Re-test on the 8th day of arrival in India\* and if negative, further self-monitor of their health for next 7 days.
  - However, if such travellers are tested positive, their samples should be sent for genomic testing at INSACOG laboratory network.
  - They shall be managed at separate isolation facility and treated as per laid down standard protocol including contact tracing mentioned in para (xiv).
  - The contacts of such positive case should be kept under institutional quarantine or at home quarantine monitored strictly by the concerned State Government as per laid down protocol.
  - xvi. Travellers from Countries excluding those Countries at risk, will be allowed to leave the airport and shall self-monitor their health for 14 days' post arrival. A sub-section (5% of the total flight passengers) shall undergo post-arrival testing at random at the airport on arrival.
    - a. The 5% of such travellers in each flight shall be identified by the concerned airlines (preferably from different countries).
    - Such travellers shall be escorted by the concerned airlines/MoCA to testing area on arrival.
    - c. The cost of testing of such travellers shall be borne by MoCA.

- d.
- Laboratories shall prioritize testing of samples from such travellers. If such travellers are tested positive, they shall be managed as per laid down standard e. protocol and samples would further send for genomic testing.
- If travellers under home quarantine or self-health monitoring, develop signs and symptoms xvii. suggestive of COVID-19 or test positive for COVID-19 on re-testing, they will immediately selfisolate and report to their nearest health facility or call National helpline number (1075)/ State

# International travellers arriving at seaports/land ports

- XVIII. International travellers arriving through seaports/land ports will also have to undergo the same protocol as above, except that facility for online registration is not available for such xix,
- Such travellers shall submit the self-declaration form to the concerned authorities of Government of India at seaports/land ports on arrival.

\* Children under 5 years of age are exempted from both pre- and post-arrival testing. However, if found symptomatic for COVID-19 on arrival or during home quarantine period, they shall undergo

# Contacts of the suspect case are the co-passengers seated in the same row, 3 rows in front and 3 rows behind along with identified Cabin Crew. Also, all the community contacts of those travellers who have tested positive (during home quarantine period) would be subjected to quarantine for 14





भारत सरकार रवाख्थ्य एवं परिवार कल्याण विभाग रवास्थ्य एवं परिवार कल्याण मंत्रालय **Government of India Department of Health and Family Welfare** Ministry of Health and Family Welfare DO.No.MoHFW/COVIDVariant/2021 29<sup>th</sup> November, 2021 Amrit Mahotsav

राजेश भूषण, आईएएस सचिव

RAJESH BHUSHAN, IAS

SECRETARY

## Subject: Preventive measures in view of latest Variant of Concern, i.e., B.1.1.529 (Omicron variant) reg.

Dear Gllengue.

This is regarding the recently reported Variant of Concern (VoC) B.1.1.529, termed Omicron variant by the World Health Organization. Please refer to this Ministry's letter dated 25.11.2021, vide which States/UTs were informed about the reporting of COVID-19 variant B.1.1.529 in several countries. Please also refer to this Ministry's Letter No. Z.28015/185/2021-DM Cell dated 27.11.2021.

In view of this, strict and effective measures to control the entry of VoC into the country and 2. prevent the spread of transmission within, are required to be taken by the States/UTs:

## Measures in respect of International travellers:

- Revised Guidelines for International travel have been issued by this Ministry on 28.11.2021 Ī. along with a revised algorithm, which are available on this Ministry's website: (https://www.mohfw.gov.in/pdf/GuidelinesforInternationalarrival28112021.pdf) (Enclosed for reference). As per these Guidelines, it has been mandated that all passengers submit form the online Air Suvidha portal self-declaration on (https://www.newdelhiairport.in/airsuvidha/apho-registration) before the scheduled travel, including details of travel in past 14 days.
- Details of destination address, including district, village etc. must also be specified on the II. portal. The State Surveillance Officers must be informed about the same to ensure readiness for tracking upon arrival (if required).
- States/UTs must proactively ensure testing as per Guidelines and sending positive samples III. for Whole Genome Sequencing. They should also proactively liaise with other States/UTs to ensure effective follow-up of international traveller movement after disembarking.
- All passengers from "At-Risk" countries are mandated to be subjected to RT-PCR testing IV. upon arrival. Random RT-PCR testing must also be done for passengers from all other countries. Kindly facilitate this at the airports
- The individuals turning positive must be managed at separate isolation facilities as per V. Guidelines, and the results be sent expeditiously for Whole Genome Sequencing. The contacts of positive travellers must be kept under institutional/home guarantine and must be strictly monitored by the States/UTs.
- The untested passengers and those turning RT-PCR negative must be followed up by the VI. State Surveillance Units on Day 2 and Day 5, and their RT-PCR test must be conducted, if found symptomatic.
- VII. The States/UTs should ensure that every international traveller from these "At-Risk" countries is accounted for, tested, and positive samples sent promptly for Whole Genome Sequencing to designated INSACOG Genome Sequencing Laboratories (IGSLs).

## Measures Within the Country:

- I. It is critical that a strict vigil is maintained by the States/UTs to ensure that districtwise surveillance is carried out to track the emergence and spread of Variants of Concern in the country. II.
- Daily monitoring by the State Surveillance Officer, reviewed at your own level, is essential to track and contain the spread of transmission of VoCs in the country, especially from any recent clusters of positive cases.
- It is imperative that the three-pronged surveillance strategy outlined in the INSACOG III.
- Guidance document are strictly followed and rigorously monitored. I would like to reiterate that sentinel and surge surveillance through the Sentinel IV. Surveillance Sites established in the States/UTs must also be carried out as per INSACOG Guidelines, to ensure that all such positive samples are sent expeditiously for Whole Genome Sequencing.

3, The public health response, however, remains the same and must now be made even more responsive and effective. Clusters of infection must be contained as per the strategy already in place. States/UTs should take necessary steps to promote proper wearing of masks, frequent hand-sanitization and ensure COVID-appropriate behaviour, especially in area where large public gatherings are expected, as these are the key to protection against any variant of the COVID-

4. COVID19 Vaccination has been demonstrated to be effective against SARS-CoV2 Variants of Concern in reducing morbidity and mortality. It is, therefore, of paramount importance that States/UTs accelerate the pace of vaccination. Effective communication strategies keeping in view local vaccine hesitancy issues must be devised to overcome any residual vaccine resistance.

5. You must also review this activity at your own level, preferably every day, to ensure strict vigil and rigorous enforcement of the Guidelines. Focussed and proactive steps by all concerned functionaries to enforce the multi-pronged prevention and containment strategy as indicated above, is the need of the hour. These steps are crucial in our efforts to contain the spread of transmission of COVID19 variants in the country.

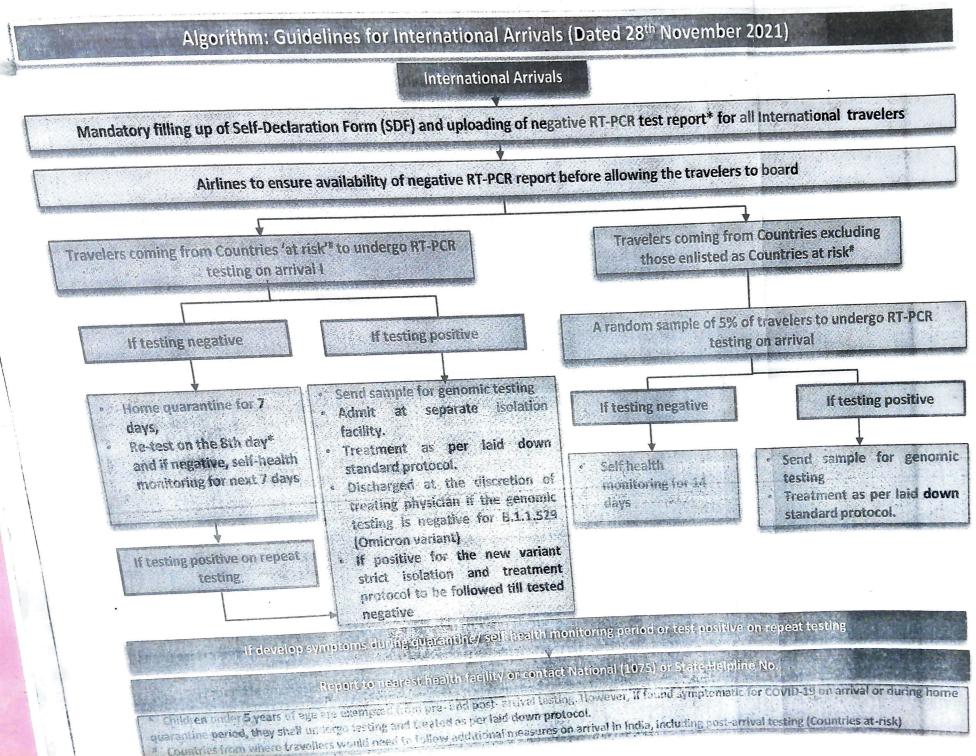
Warm Legards

(Rajesh Bhushan)

Encl. II: Algorithm for International Travellers

ACS/Pr.Secy./Secy. (Health) of all States/UTs

Encl. I: Revised Guidelines for International Travel



27.11.2021

सचालनालय स्वास्थ्य सेवायें, मध्यप्रदेश

D.O. Letter

12-25-11-2021



क्रमांक / आई.डी.एस.पी (तकनीकी) / 2021 / 1 7.2 6

भोपाल, दिनांक 01/12/2021

प्रति,

- 1. समस्त कलेक्टर, म.प्र।
- 2. समस्त अधिष्ठाता, शासकीय चिकित्सा महाविद्यालय, म.प्र.।
- 3. समस्त मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, म.प्र।
- 4. समस्त सिविल सर्जन सह मुख्य अस्पताल अधीक्षक, म.प्र.।
- 5. समस्त प्रभारी, कोविड–19 अस्पताल, म.प्र.।
- अध्यक्ष, म.प्र. इंडियन मेडिकल एसोसिएशन।
- 7. अध्यक्ष, म.प्र. नर्सिंग होम एसोसिएशन।

विषयः– प्रदेश में कोविड–19 के संभावित तृतीय लहर की पूर्व तैयारियों के संबंध में निर्देश। संदर्भः– संचालनालयीन पत्र क्र./आई.डी.एस.पी./2021/1572 दिनांक 11/10/2021

विषयांतर्गत लेख है कि SARS CoV-2 Variants के प्रवृत्तियों में अंतर्राष्ट्रीय स्तर पर निरन्तर बदलाव होना प्रतिवेदित है जिसके कारण Variants of Concern (VOCs) के संबंध में लगातार निगरानी बनाए रखने की आवश्यकता है। ज्ञातव्य हो कि विश्व स्वाख्थ्य संगठन द्वारा SARS CoV-2 के नवीन B.1.1.529 प्रजाति Omicron को Variant of Concern घोषित किया गया है। प्रदेश में कोविड–19 के संभावित तृतीय लहर को दृष्टिगत रखते हुए निम्नानुसार व्यवस्थाएं सुनिश्चित की जाए:–

कोविड–19 के संभावित प्रकरणों का चिन्हांकन, टेस्टिंग एवं ट्रैकिंग

- कोविड पॉजीटिव प्रकरणों की संभावित वृद्धि के नियंत्रण हेतु Test-Track-Treat के साथ-साथ कोविड टीकाकरण में गति एवं कोविड अनुकूल व्यवहारों का पालन सुनिश्चित किया जाए।
- भीड़—भाड़ को नियंत्रित करते हुए मास्किंग, सामूहिक दूरी एवं कोविड अनुकूल व्यवहारों यथा खांसते—छींकते समय नाक व मुख का ढांकने संबंधी अनुशासन का पालन किया जाए।
- कोविड–19 के संभावित लक्षण वाले रोगियों की अनिवार्यतः जांच आर.टी.पी.सी.आर./आर.ए.टी. पद्धति से सुनिश्चित की जाए।
- 4. कोविंड—19 की पर्याप्त जांच सुविधाएं ग्रामीण तथा शहरी क्षेत्रों में उपलब्ध रहे तथा जिलों में ''हॉट—स्पॉट्स'' का चिन्हांकन कर ऐसे क्षेत्रों में अधिकाधिक सैम्पल संग्रहण सुनिश्चित किया जाए।
- पॉजीटिव प्रकरणों के हॉई–रिस्क एवं अधिक से अधिक अन्य कॉन्टेक्टस् को सूचीबद्ध कर उनकी ट्रैकिंग एवं टेस्टिंग कर, निगरानी में रखा जाए।

#### कोविड–19 पॉजीटिव प्रकरणों का प्रबंधन

- Variant of Concern की संभावना एवं कोविड–19 के तृतीय संभावित लहर के त्वरित नियंत्रण हेतु नीतिगत निर्णय अनुसार अब समस्त लक्षण युक्त कोविड पॉजीटिव प्रकरणों को लक्षणों के आधार पर अस्पताल में कोविड आईसोलेशन वॉर्ड, कोविड आई.सी.यू. वॉर्ड अथवा कोविड हाई डिपेन्डेंसी वॉर्ड में भर्ती किया जाए।
- 2. केवल लक्षण रहित पॉजीटिव ऐसे व्यक्ति जिनके पास पृथक हवादार एवं शौचालय युक्त कक्ष की उचित व्यवस्था हो को चिकित्सक द्वारा पूर्ण चिकित्सकीय आंकलन उपरान्त होम आईसोलेशन की अनुमति दी जा सकती है, परन्तु ऐसे व्यक्तियों का निरन्तर अनुसरण जिला स्तरीय दल द्वारा वीडियो कॉलिंग के माध्यम से सुनिश्चित किया जाए।
- 3. भारत सरकार द्वारा दिनांक 30/11/2021 की स्थिति में निम्नानुसार Countries at risk चिन्हांकित किए गए है:--

<ol> <li>Countries in Europe including the United Kingdom</li> <li>South Africa</li> <li>Brazil</li> <li>Botswana</li> </ol>	6. Maurifius 7. New Zealand 8. Zimbabwe 9. Singapore 16. Hongkong
5. Chína	11. Israel

4. उपरोक्त देशों से आने वाले समस्त अंतर्राष्ट्रीय यात्रियों की सूची आई.डी.एस.पी. शाखा द्वारा समय-समय पर संबंधित जिलों को उपलब्ध कराई जाती है। तदानुसार विमानतल पर नेगेटिव पाए गए यात्रियों को





भा स्वास्थ्य एवं

स्वास्थ्य एवं परिवार कल्याण मंत्रालय

विभाग

Government of India Department of Health and Family Welfare Ministry of Health and Family Welfare



DO No. Z.28015/185/2021-DMCell 27<sup>th</sup> November, 2021

राजेश भूषण, आईएएस सचिव

## RAJESH BHUSHAN, IAS

SECRETARY

## Dear Chief Secretary,

Please refer to this Ministry's letter dated 25<sup>th</sup> November regarding the mutation of SARS-CoV-2 variant (B.1.1.529; named Omicron), reported from South Africa on 24<sup>th</sup> November 2021. WHO has designated this variant as a new Variant of Concern (VoC).

2. As a proactive step, Government has already placed countries where this VoC has been found in the category of 'At-Risk' countries for additional follow up measures of international travelers coming into India from these countries.

3. In view of the possible threat that this VoC can pose to the nation, it is imperative that the intensive containment, active surveillance, increased coverage of vaccination and Covid Appropriate Behaviour must be enforced in the field in a very proactive manner to effectively manage this VoC.

## Rigorous surveillance of International Passengers

4. It is essential that the disease surveillance network in the country is geared up for rigorous follow up of all international travelers from all countries especially countries **designated as "At Risk"**. There is already a reporting mechanism for obtaining past travel details of passengers coming through international flights this should be reviewed at your level and the protocol provided by this Ministry should be strictly ensured including testing on disembarkation of international travelers coming from "At Risk" Countries and sending all positive samples for genome sequencing to INSACOG Labs in a prompt manner.

## Enhanced Testing

5. Ample testing infrastructure need to be operationalized to tackle any surge due to this mutated virus. It has been observed that the overall testing as well as the proportion of RT-PCR tests have declined in some States. In the absence of sufficient testing, it is extremely difficult to determine the true level of infection spread. States must strengthen the testing infrastructure and strictly implement the testing guidelines.

## Monitoring of Hotspots

6. Continued monitoring of "Hotspots" (areas where recent cluster of positive cases have emerged). In all such "hotspots", saturation testing and sending of positive samples quickly for genome sequencing to designated INSACOG Labs must be ensured in collaboration with Department of Biotechnology (DBT). Govt. of India and National Centre for Disease Control (NCDC). States should keep a close check on the emerging trend of cases and the positivity in an area and quickly delineate hotspots for effective containment

अनिवार्यतः 7 दिवस हेत् होन क्वारंटाईन किया जाए एवं 8वे दिवस पर पुनः आर.टी.पी.सी.आर. द्वारा जांचा जाए।

- 5. पॉजीटिव पाए गए अंतर्राष्ट्रीय यात्रियों की Whole Genome Sequencing (WGS) के लिए सेम्पल संग्रहण करते हुए उन्हें पृथक से संस्थागत आईसोलेशन में रखा जाए।
- Variants of Concern की प्रभावी निगरानी हेतु नियमित तौर पर भी WGS सेम्पल संग्रहित कर निर्धारित 6, प्रयोगशालाओं में प्रेषित की जाए।
- 7. यदि Whole Genome Sequencing (WGS) में व्यक्ति नवीन Variant Omicron पॉजीटिव पाया जाता है तो, ऐसे रोगी को कड़ी संस्थागत आईसालेशन में रखने का उचित प्रबंधन किया जाए एवं मानक ट्रीटमेन्ट प्रोटोकॉल का पालन तब तक सुनिश्चित किया जाए जब तक रोगी की आर.टी.पी.सी.आर. जांच नेगेटिव
- 8. Whole Genome Sequencing (WGS) में यदि B.1.1.529 (Omicron Variant) नेगेटिव पाया जाता है तो, चिकित्सकीय परामर्श अनुरूप व्यक्ति को डिस्चार्ज किया जा सकता है।

## कोविड—19 प्रकरणों के लिए उपचार व्यवस्थाएं

- 1. प्रदेश में कोविड प्रकरणों की स्थिति पर कड़ी निगरानी रखते हुए आवश्यक स्वास्थ्य संसाधन एवं समुचित अधोसंरचनागत व्यवस्थाएं सुनिश्चित की जाए।
- 2. पर्याप्त ऑक्सीजन सिलेण्डर तथा क्रियाशील ऑक्सीजन कंसन्ट्रेटर की उपलब्धता ग्रामीण/शहरी क्षेत्रों के
- 3. जिले में स्थापित पी.एस.ए. प्लाट्स को क्रियाशील करने हेतु प्रदेश व्यापी मॉक–ड्रिल का आयोजन दिनांक 01/12/2021 को किया गया है। तदानुसार, परिलक्षित समस्याओं का उचित स्तर से समाधान यथाशीघ्र
- 4. समस्त शासकीय डेडिकेटेड कोविड हेल्थ सेन्टर तथा चिकित्सा महाविद्यालयीन डेडिकेटेड कोविड अस्पतालों में कोविड उपचार हेतु आवश्यक औषधियों (Buffer Stock के साथ), सामग्री व उपकरणों की
- 5. इसी प्रकार बच्चों में कोविड—19 के प्रबंधन हेतु आवश्यक व्यवस्थाएं (औषधि, सामग्री एवं उपकरण)
- 6. कोविड—19 के मानक उपचार हेतु समस्त शासकीय व निजी अस्पतालों के कोविड आईसोलेशन वॉर्ड, कोविड आई.सी.यू. वॉर्ड अथवा कोविड हाई डिपेन्डेंसी वॉर्ड में पदस्थ चिकित्सक एवं नर्सिंग ऑफिसरस् हेतु ऑनलाईन प्रशिक्षण का आयोजन दिनांक 02/12/2021 को किया गया है जिसकी जानकारी निम्नानुसार है:--

## https://jhpiego.zoom.us/j/97783755703 Meeting ID: 977 8375 5703 Passcode: 009453

7. उपरोक्त के संबंध में सर्वसंबंधितों को समय रहते सूचित किया जाए।

(आकोश त्रिपोक्षे) स्वास्थ्य आयुक्त सह सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विभाग, म.प्र. भोपाल, दिनांक 01/12/2021

क्रमांक / आई.डी.एस.पी (तकनीकी) / 2021 / 1727 प्रतिलिपिः– सूचनार्थ।

- 1. अपर मुख्य सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विभाग व चिकित्सा शिक्षा विभाग,वल्लभ भवन, म.प्र।
- 2. आयुक्त, चिकित्सा शिक्षा, म.प्र।
- 3. मिशन संचालक, एन.एच.एम., म.प्र।
- 4. समस्त संभागीय आयुक्त, म.प्र.।
- संचालक, चिकित्सा शिक्षा, म.प्र।
- समस्त क्षेत्रीय संचालक, स्वास्थ्य सेवायें, म.प्र ।
- 7. उप संचालक, आई.टी., स्थानीय कार्यालय की ओर विभागीय पोर्टल आवश्यक अपलोड, हेतु, म.प्र।

स्वास्थ्या आयुक्त सह सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विभाग, म.प्र. of Covid-19. States should aim at achieving positivity rate below 5% while focusing on increasing the number of tests and share of RT-PCR tests to aid in early identification.

## Ensuring augmentation of Health Infrastructure

7. Having adequate availability of health facilities across the state is essential to ensure that there are no delays in providing care. Trained human resources, infrastructure, logistics and procurement should be planned & strengthened considering the geographical spread of the pandemic and there shall be no compromise in providing prompt quality treatment to the patients. States are requested to optimally utilize the financial support provided by Govt. of India under ECRP-I&II diligently.

## Ensuring prompt dispatch of samples for Genome Sequencing

8. INSACOG has been established to monitor the circulating variants in the country. It is important at this juncture that States must significantly increase sampling from the general population/community for genome sequencing by sending these samples to INSACOG Lab network as per the policy.

## Regular Press Briefings by State for promoting Covid Appropriate Behavior & Vaccination

9. We have seen in the last surges in the country that discourse on COVID is often influenced by misinformation leading to anxiety in the masses. To address this, all States should proactively & regularly address the concerns of community through press briefings & State bulletins providing evidence based information. States may also ensure that community is well informed regarding the measures undertaken and advised to follow measures like Covid Appropriate Behaviour & getting vaccinated.

10. It is critical for the State/UTs to adhere to the overarching 'Test-Track-Treat-Vaccinate and Covid Appropriate Behaviour' principle to ensure stringent implementation of containment measures as per MoHFW guidelines.

11. I am sure that under your continued leadership we will be able to maintain the momentum and build on the progress made so far to address the latest threat of the pandemic. Ministry of Health and Family Welfare assures of all requisite support to the States/UTs.

Narm Legards.

Yours sincerely.

(Rajesh Bhushan)

Mr. Iqbal Singh Bains Chief Secretary Govt. of Madhya Pradesh Email: cs@mp.nic.in



Hanks and

भारत सरकार ाख्थ्य एवं परिवार कल्याण विभाग त्थ्य एवं परिवार कल्याण मंत्रालय

Government of India Department of Health and Family Welfare Ministry of Health and Family Welfare

राजेश भूषण, आईएएस सचिव

RAJESH BHUSHAN, IAS SECRETARY

zadi <sub>Ka</sub> Amrit Mahotsav

D.O. No.25/S(HFW)/CVariant/2021 25<sup>th</sup> November 2021

Dear Gllengue,

This is regarding the Variants of Concern/Variants of Interest (VoCs/VoIs) of the SARS-CoV-2 virus and the Whole Genome Sequencing activity being coordinated in the country through the Indian SARS-CoV-2 Genomics Consortium (INSACOG) and National Centre for Disease Control (NCDC), which is the Nodal Agency for INSACOG. The aim of this activity is tracking and monitoring emergence and transmission of COVID-19 VoCs/VoIs in the country.

2. In this regard, various letters issued by this Ministry dated 12<sup>th</sup> Nov. 2021, 3<sup>rd</sup>. Nov. 2021, 26<sup>th</sup> Oct. 2021, 20<sup>th</sup> Oct. 2021, and 27<sup>th</sup> August 2021 may please be referred to. All these letters reiterated the criticality of scrupulous implementation and rigorous monitoring of the three-pronged surveillance strategy of screening and testing international travellers & their contacts, routine sentinel surveillance and surge surveillance, and timely sending of RT-PCR positive samples to designated INSACOG Genome Sequencing Laboratories (IGSLs).

3. It has now been reported by NCDC that multiple cases of a COVID-19 variant B.1.1529 have been reported in Botswana (3 cases), South Africa (6 cases) and Honk Kong (1 case). This variant is reported to have a significantly high number of mutations, and thus, has serious public health implications for the country, in view of recently relaxed visa restrictions and opening up of international travel.

4. It is therefore imperative that ALL international travellers travelling from and transiting through these countries, (they are part of the "at risk" Country Category of international travellers coming to India) and also including all other 'at risk' countries indicated in the revised Guidelines for International Arrivals issued by this Ministry dated 11.11.2021, are subjected to **rigorous screening and testing**, as per MoHFW Guidelines. The contacts of these international travellers must also be closely tracked and tested as per MoHFW guidelines.

....contd/-

5. You are also requested to ensure that samples of travellers turning positive are sent to the designated IGSLs promptly as per the INSACOG Guidance Document at issued Ministrv available by this https://www.mohfw.gov.in/pdf/INSACOGGuidanceDocumentdated15July2021 final.pdf State Surveillance Officers must also establish close coordination with their designated/tagged IGSLs for expediting results of genomic analysis, so that necessary public health measures may be undertaken by the States/UTs in case presence of VOCs/VoIs is reported by the INSACOG network.

6. It is critical for the States/UTs to adhere to the overarching 'Test-Track-Treat-Vaccinate' principle to ensure stringent implementation of containment measures as per MoHFW guidelines, and to prevent the spread of VoC/Vols and formation of clusters of cases.

Narm Legards.

Yours sincerely

(Rajesh Bhushan)

## Additional Chief Secretary /Principal Secretary /Secretary (Health) All States/UTs

Copy for information to: Director NCDC

Dated the 30<sup>th</sup> November 2021

### **Government of India** Ministry of Health and Family Welfare

#### **Guidelines for International Arrivals**

## (in supersession of all guidelines issued on the subject on and after 28th<sup>th</sup> November 2021)

#### Introduction

a stand states

The global trajectory of COVID-19 pandemic continues to decline with certain regional variations. The need to monitor the continuously changing nature of virus and evolution of SARS-CoV-2 variants of concern (VOCs) must still remain in focus. The existing guidelines for international arrivals in India have been formulated taking a risk-based approach. The existing guidelines have been revised in view of reporting of a new variant of SARS-CoV-2 (B.1.1.529; named Omicron) which has been now classified as Variant of Concern by the World Health Organization.

#### Scope

This document provides protocols to be complied with international travellers as well those to be followed by airlines, points of entry (airports, seaports and land border) for risk profiling of passengers.

This Standard Operating Procedure shall be valid w.e.f. 2<sup>st</sup> December 2021 (00.01 Hrs IST) till further orders. Based on the risk assessment, this document shall be reviewed from time to time.

#### Planning for Travel A.1.

- All travellers should i.
  - portal Suvidha Air online the on self-declaration form Submit (https://www.newdelhiairport.in/airsuvidha/apho-registration) before the scheduled a. travel, including last 14 days travel details.
  - Upload a negative COVID-19 RT-PCR report\*. This test should have been conducted b. within 72 hrs prior to undertaking the journey.
  - Each passenger shall also submit a declaration with respect to authenticity of the report and will be liable for criminal prosecution, if found otherwise. c.
- They should also give an undertaking on the portal or otherwise to Ministry of Civil Aviation, Government of India, through concerned airlines before they are allowed to undertake the ii. journey that they would abide by the decision of the appropriate government authority to undergo home/institutional quarantine/ self-health monitoring, as warranted.
- Continuing with the earlier approach, travellers from certain specified Countries (based on epidemiological situation of COVID-19 in those Countries) are identified for additional follow iii. up. These include need for additional measures as detailed in para (xv) below. The listing of such specified Countries is a dynamic exercise based on evolving situation of COVID-19 across the world and will be made available on the websites of Ministry of Health & Family Welfare, (mohfw.gov.in) and the link of the same will be available at website of Ministry of External Affairs and Air Suvidha Portal.

#### **Before Boarding** A.2.

Passengers originating or transiting from at-risk countries shall be informed by the airlines that they will undergo post arrival testing, quarantine if tested negative, stringent isolation iv. protocols if tested positive etc. as mentioned in page (xy).

- v. Do's and Don'ts shall be provided along with ticket to the travellers by the airlines/agencies concerned.
- vi. Airlines to allow boarding by only those passengers who have filled in the Self Declaration Form on the Air Suvidha portal, uploaded the negative RT-PCR test report.
- vii. At the time of boarding the flight, only asymptomatic travellers will be allowed to board after thermal screening.
- viii. All passengers shall be advised to dow noad Aarogya Setu app on their mobile devices.

### A.3. During Travel

- ix. In-flight announcement about COVID-19 including precautionary measures to be followed shall be made at airports and in flights and during transit.
- During in-flight crew shall ensure that COVID appropriate behaviour is followed at all times.
   If any passenger reports a report of COVID to the second second
- xi. If any passenged reports symptoms of COVID-19 during flight, he/she shall be isolated as per protocol.

### A.4. On arrival

- xii. De-boarding should be done ensuring physical distancing.
- xiii. Thermal screening would be carried out in respect of all the passengers by the health officials present at the airport. The self-declaration form filled online shall be shown to the airport health staff.
- xiv. The passengers found to be symptomatic during screening shall be immediately isolated and taken to medical facility as per health protocol. If tested positive, their contacts shall be identified and managed as per laid down protocol<sup>#</sup>.
- xv. Travellers from specified Countries at risk [as mentioned in para (iii) above] will follow the protocol as detailed below:
  - Submission of sample for post-arrival COVID-19 test\* at the point of arrival (self-paid).
     Such travellers will be required to wait for their test results at the arrival airport before leaving or taking a connecting flight.
  - If tested negative they will follow, home quarantine for 7 days. Re-test on the 8th day of arrival in India<sup>16</sup> and if negative, further self-monitor of their health for next 7 days.
  - However, if such travellers are tested positive, their samples should be sent for genomic testing at INSACOG laboratory network.
  - They shall be managed at separate isolation facility and treated as per laid down standard protocol including contact tracing mentioned in para (xiv).
  - The contacts of such positive case should be kept under institutional quarantine or at home quarantine monitored strictly by the concerned State Government as per laid down protocol.
  - xvi. Travellers from Countries excluding those Countries at risk, will be allowed to leave the airport and shall self-monitor their health for 14 days' post arrival. A sub-section (2% of the total flight passengers) shall undergo post-arrival testing at random at the airport on arrival.
    - a. The 2% of such travellers in each flight shall be identified by the concerned airlines (preferably from different countries).
    - Such travellers shall be escorted by the concerned airlines/MoCA to testing area on arrival.
       The cost of the second second
    - c. The cost of testing of such travellers shall be borne by the travellers identified for random testing themselves.

- d.
- Laboratories shall prioritize testing of samples from such travellers. If such travellers are tested positive, they shall be managed as per laid down standard e. protocol and samples would further send for genomic testing.

XVII.

agencies

ration

If travellers under home quarantine or self-heaith monitoring, develop signs and symptoms suggestive of COVID-19 or test positive for COVID-19 on re-testing, they will immediately selfisolate and report to their nearest health facility or call Pational helpline number (1075)/ State

International travellers arriving at seaports/land ports International travellers arriving through seaports/land ports will also have to undergo the same protocol as above, except that facility for online registration is not available for such xix. Such travellers shall submit the self-declaration form to the concerned authorities of

\* Children under 5 years of age are exempted from both pre- and post-arrival testing. However, if found symptomatic for COVID-19 on arrival or during home quarantine period, they shall undergo

# Contacts of the suspect case are the co-passengers seated in the same row, 3 rows in front and 3 rows behind along with identified Cabin Crew. Also, all the community contacts of those travellers who have tested positive (during home quarantine period) would be subjected to quarantine for 14

List of Countries from where travellers would need to follow additional measures on arrival in India, including post-arrival testing (Countries at-risk)

(Updated as on 30<sup>th</sup> November 2021)

IF

- 1. Countries in Europe including The United Kingdom
- 2. South Africa
- 3. Brazil
- 4. Botswana
- 5. China
- 6. Mauritius
- 7. New Zealand
- 8. Zimbabwe
- 9. Singapore
- 10. Hong Kong
- 11. Israel